

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

ORIGINAL APPLICATION NO.806 OF 2010

Cuttack this the 14th day of December, 2010

CORAM:

HON'BLE SHRI A.K.PATNAIK, JUDICIAL MEMBER

...
Tapan Kumar Panda...Applicant
-VERSUS-
Union of India & Ors. ...Respondents

ORDER

HON'BLE SHRI A.K.PATNAIK, JUDICIAL MEMBER:

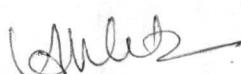
1. Heard Shri Biswajit Mohanty-I, learned counsel for the applicant and Shri S.K.Ojha, learned Standing Counsel, on whom a copy of this O.A. has already been served, appearing on behalf of the Respondent-Railways.
2. The applicant has filed the aforesaid Original Application challenging his transfer from Raja Athagarh to Nilakanthapur under Annexure-B/1 dated 2.11.2010, stating therein that the same has been done in administrative interest. While going through the averments made in the Original Application, I found that the applicant has been transferred six times since 2005, whereas he is going to retire on 31.1.2013, i.e., hardly after two years.
3. Taking into consideration the above aspects and without entering into the merits of this O.A., I hereby direct the Respondent No.3, i.e., Sr. Divisional Personnel Officer, East Coast Railway, Jatni to consider the representation made by the applicant on 29.11.2010, which has been annexed as Annexure-C/1 to this O.A. Respondent No.3, i.e., Sr. Divisional Personnel Officer, East Coast Railways, Jatni is hereby directed to dispose of the aforesaid representation of the applicant within a



4
period of one month from the date of receipt of this order and till such time, the status as on date shall be maintained in respect of Shri T.K.Panda, i.e., applicant.

4. With the above observation and direction this O.A. is disposed of at the stage of admission itself. No costs.

5. Send a copy of this order along with the copy of the O.A. to the Sr. Divisional Personnel Officer, East Coast Railway, Jatni (Respondent No.3) at the cost of the applicant and free copies of this order be made over to the learned counsel for the parties.


(A.K.PATNAIK)
JUDICIAL MEMBER